

Army Camps at the Bally Sea-Plane Base

2100. { Shri H. N. Mukerjee:
Shri M. Elias:

Will the Minister of Defence be pleased to state:

(a) whether his attention has been drawn to the inconvenience likely to be caused by the proposed closure of the public road in and around the army camps situated at the Bally Sea-Plane base near Calcutta;

(b) whether it is a fact that the sea-plane base has long been defunct; and

(c) whether he has considered the representation of the local population against it?

The Deputy Minister of Defence (Shri Raghuramiah): (a) and (c). Yes, Sir. It is felt that no great inconvenience is likely to be caused by the proposed closure of the road, as there is a perfectly good bye-pass road in existence, which can be used by the civil population and which entails an additional distance of only about a hundred yards. On an application, filed under Article 226 of the Constitution of India by the Commissioner, Kamarhatu Municipality, the Calcutta High Court has issued an injunction staying the orders of the local military authorities closing the road. It is consequently now open to the public.

(b) Yes, Sir; but an area of 25,665 acres of land has been retained for use by certain Army units.

Mandariya Dam (Reservoir) Sankh River

2101. Shri S. C. Godhora: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the number of families displaced by the construction of Mandariya Dam (Reservoir) across the Sankh river; and

(b) the arrangement made to rehabilitate them?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Information regarding the number of families likely to be affected is not available. The Government of Orissa have agreed to provide the land required for the Mandara Dam Project to the Hindustan Steel Private Limited. The responsibility of the Hindustan Steel Private Limited is to advance to Government of Orissa, lump-sum amounts towards the compensation to be paid to the displaced persons. The responsibility of the rehabilitation of the displaced persons is that of Orissa Government.

Agricultural Courses

2102. Shri Damani: Will the Minister of Education and Scientific Research be pleased to state whether Government intend to introduce a course of studies in Agriculture at the Secondary School stage?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): Agriculture is already one of the diversified courses introduced in the Multipurpose schools which came into existence in some of the States in 1954. The Government have no other proposal at present under consideration in this connection.

Hill Tribes in Kerala

2103. Shri Jinachandran: Will the Minister of Home Affairs be pleased to state whether there is any scheme under the consideration of Government for the benefit of the hill tribes of Wynad in Kerala to (i) establish a mobile medical unit and (ii) start an industrial school?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Yes, Sir.

सूतपूर्व राजाओं के विरुद्ध दीवानी मुकदमे

११०४. श्री जगदीश अक्खरी : क्या सूत-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) नव तीन वर्षों में कितने सूतपूर्व राजाओं के विरुद्ध न्यायालयों में दीवानी